

## PENSION FUND REGULATORY AND DEVELOPMENT AUTHORITY

1<sup>st</sup> Floor, ICADR Building, Plot No. 6, Vasant Kunj Institutional Area Phase – II, New Delhi – 110070 Tel No. 011-26897948/49

## PUBLIC NOTICE

30.11.2015

(Against "NPS Services operated by Shri B. Vijay Kumar Reddy," and "Straddle Infotech Limited")

Whereas it has been reported that one "NPS Services" stated to be operated by Shri B. Vijay Kumar Reddy, from the addresses flat No. 201, 2nd Floor, above Axis Bank uppal branch, srinivasa homes, Uppal, Hyderabad (A.P.) – 500092 AND one "Straddle Infotech Limited", associated with Shri B. Vijay Kumar Reddy stated to be operating from #301, 2nd Floor, Oxford Chambers, Rustum Bagh Main Road, Kodihalli, Bengaluru-560017, are allegedly issuing application forms, collecting funds from general public and recruiting people for illegally carrying out the NPS-Swavalamban related activities. These entities are also alleged to be using the National Emblem and PFRDA logo on their websites.

It is hereby informed that PFRDA has not authorized any of the aforementioned entities to display the PFRDA's logo or the National Emblem either on its website or on any other document, nor have such entitites been authorized by PFRDA, in any manner to operate the Swavalamban Scheme. Further fresh enrolment under the Swavalamban scheme has been discontinued on the directions of the Government of India w.e.f 01<sup>st</sup> April 2015.

General public desirous of participating in the National Pension System (NPS) are hereby advised to exercise caution and not to deal with or give any contribution or documents to "NPS Services operated by Shri B. Vijay Kumar Reddy," and "Straddle Infotech Limited", or to any of its officers, employees or agents in any manner and to deal only with such entities, as are registered with PFRDA as Aggregators or as Points of Presence, details of which can be had from the website of PFRDA i.e. <a href="https://www.pfrda.org.in">www.pfrda.org.in</a> or by calling at our toll free call centre number 1800 110 708. Details regarding NPS are also available on website, <a href="https://www.npstrust.org.in">www.npstrust.org.in</a>

PFRDA shall not be liable for any loss suffered by any person on account of any dealings with unauthorized entities/individuals which shall be at their sole risk. Members of the general public are also requested to report to the grievance Cell of PFRDA of such unauthorized activities as specified above by writing to grc@pfrda.org.in or at the address of PFRDA.

This notice is issued in the interest of general public.

(Ashish Kumar)
General Manager
For and on behalf of PFRDA